

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1094
ANSWERED ON:28.07.2003
TRIBAL FAMILIES DISPLACED DUE TO DAMS AND RESERVOIRS
LAXMAN GILUWA;MANSUKHBHAID. VASAVA

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether a large number of tribal families displaced due to construction of large dams and reservoirs are still awaiting rehabilitation;
- (b) if so, the details thereof; State-wise;
- (c) whether any contingency plan has been drawn up to ensure their proper rehabilitation; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BHOYA CHAKRAVARTY)

(a) to (d) Irrigation being a state subject, the responsibility of planning, investigation, funding alongwith priority, execution, operation and maintenance of irrigation projects, including irrigation and flood control primarily rests with the concerned State Governments themselves. The State Governments being the owners of the dams it is the responsibility of the concerned State Governments to Resettle & Rehabilitate the project affected persons. The data on project affected persons or going to be displaced by construction of the dams are not maintained by the Central Government. Various State Governments have evolved their own Resettlement & Rehabilitation policies in respect of the project affected persons taking into account the local conditions.